



The Orissa Gazette

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CONTENTS

	PAGE.		PAGE.
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	97-104	PART VII.—Advertisements and Notices, etc.	259-265
PART II.—Educational Notices, Results of Examinations, etc.	163-164	PART VIII.—Sale Notices of the Forest Department. <i>(Nothing for publication.)</i>	
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	337-347	PART IX.—Circulars and General Letters by the Comptroller, Orissa. <i>(Nothing for publication.)</i>	
PART IV.—Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	238-238	PART X.—Acts of the Legislative Assembly of Orissa. <i>(Nothing for publication.)</i>	
PART V.—Acts of the Indian Legislature assented to by the Governor-General. <i>(Nothing for publication.)</i>		PART XI.—Bills introduced into the Legislative Assembly of Orissa. Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly. <i>(Nothing for publication.)</i>	
PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council. <i>(Nothing for publication.)</i>		SUPPLEMENT 493-447	
		SUPPLEMENT (A). <i>(Nothing for publication.)</i>	

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME DEPARTMENT.

NOTIFICATIONS.

The 18th May 1940.

No. 3675-A.—Mr. I. H. Macdonald, I.C.S., Assistant Magistrate and Deputy Collector in charge of the Khurda

subdivision in the district of Puri, is appointed to be a Magistrate of the first class.

The 20th May 1940.

No. 3694-A.—Mr. K. Raman, I.C.S., Under-Secretary to Government in the Home Department, is also appointed to be Under-Secretary to Government in the Finance Department.

The 22nd May 1940.

No. 1332-P.—Mr. G. R. G. Ffoulkes, I.P., Assistant Superintendent of Police, Rayaghada, is granted leave on average pay for four months under Fundamental Rules 77 and 81, with effect from the 1st June 1940 or any subsequent date on which he may be relieved of his duties.

The 22nd May 1940.

No. 1333-P.—Khan Saheb Enamul Haq, Inspector of Police, Koraput, is appointed to officiate as Deputy Superintendent of Police, Rayaghada, vice Mr. G. R. G. Ffoulkes, I.P., Assistant Superintendent of Police, granted leave.

The 22nd May 1940.

No. 1335-P.—Sri Srikanta Ghosh, Deputy Superintendent of Police on probation, is confirmed in that rank, with effect from the 17th May 1940.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 21st May 1940.

No. 1288-P.—The following notification, issued by the Government of India in the Home Department, is republished for general information.

P. T. MANSFIELD,

Chief Secretary to Government.

The 8th May 1940.

No. 80/3/40-Police.—Mr. E. Leighton, Indian Police, Central Provinces and Berar, is appointed as Central Intelligence Officer for Orissa, with effect from the forenoon of the 25th April 1940.

J. N. TALUKDAR,

Deputy Secretary to the Govt. of India.

The 22nd May 1940.

No. 1312-P.—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 14th May 1940.

No. 1700-P.—Mr. B. N. Mallik, I.P., officiating Superintendent of Police now employed under the Government of Orissa, is confirmed in that rank, with effect from the 26th October 1939, vice Mr. R. E. S. Ferguson, I.P., retired.

Y. A. GODBOLE,

Chief Secretary to Government.

ERRATUM.

The 22nd May 1940.

No. 3742-A.—In notification no. 3618-A., dated the 15th May 1940, published at page 94, Part I of the *Orissa Gazette*, dated the 17th May 1940, read '19th June 1940' for '19th May 1940' occurring in the last line.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

REVENUE DEPARTMENT.

NOTIFICATION.

The 16th May 1940.

No. 2704-R.—In exercise of the powers conferred by sub-section (1) of section 46 of the Madras Court of Wards Act, 1902 (Madras Act I of 1902), the Governor of Orissa is hereby pleased to appoint, with effect from the date of this notification, the Personal Assistant to the Collector of the Ganjam district, to exercise, in respect of the persons and properties of (1) Sri Prasanna Chandra Deo, (2) Sri Sachidananda Debo and (3) Sri Padmanabha Singh Deo now wards under the Court of Wards, the functions of a Collector under the said Act other than the execution of decrees under section 45 thereof.

By order of the Governor,

R. P. WARD,

Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 20th May 1940.

No. 2488-L. S.-G.—In exercise of the powers conferred by sub-section (1) of section 8 of the Bihar and Orissa Local Self-Government Act, 1885, the Governor of Orissa is pleased to appoint Mr. I. H. Macdonald, I.C.S., Subdivisional Officer, Khurda, to be a member of the Puri District Board, vice Mr. K. Raman, I.C.S., transferred.

The 22nd May 1940.

No. 2519-L.S.-G.—Dr. C. A. Martin, M.R.C.S., L.R.C.P., I.M.D., Civil Surgeon, Puri, is granted leave on average pay for three months under rule 100 of the Fundamental Rules, with effect from the date he avails himself of it.

The 22nd May 1940.

No. 2520-L. S.-G.—Dr. Surendranarayan Acharya, M.B., D.T.M., Civil Assistant Surgeon, Puri Pilgrim Hospital, is appointed to officiate as Civil Surgeon, Puri, and Superintendent, Puri Jail, during the absence of Dr. C. A. Martin on leave.

By order of the Governor,
S. DAS,
Secretary to Government.

Mr. F. E. A. Taylor, I.C.S., Settlement Officer, Ganjam, to hear appeals from orders passed under sections 11, 12 and 13 of the said Act by the Forest Settlement Officer appointed by notifications nos. 2381-E. and 2382-E., dated the 18th May 1940.

By order of the Governor,
S. DAS,
Secretary to Government.

DEVELOPMENT DEPARTMENT.

NOTIFICATIONS.

The 20th May 1940.

No. 1669-D.—Sri Sachidananda Pujari, Deputy Collector and lately Assistant Registrar, Co-operative Societies, Puri Circle, is allowed leave on average pay for seven days under rules 154 to 157 of the Orissa Service Code in extension of the leave sanctioned in Government Order no. 377-D., dated the 6th February 1940.

The 21st May 1940.

No. 1684-D.—Sri Ganeswar Nanda, B.C.E., is appointed as a lecturer in Civil Engineering at the Orissa School of Engineering, Cuttack, with effect from 1st May 1940.

2. He will be on probation for a period of one year.

By order of the Governor,
R. P. WARD,
Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 18th May 1940.

No. 2380-E.—In exercise of the powers conferred by section 17 of the Indian Forest Act, 1927 (Act XVI of 1927), the Governor of Orissa is pleased to appoint Mr. F. E. A. Taylor, I.C.S., Settlement Officer, Ganjam, to hear appeals from orders passed under section 11, section 12, section 15 or section 16 of the said Act by the Forest Settlement Officer appointed by notification no. 2379-E., dated the 18th May 1940.

The 18th May 1940.

No. 2383-E.—In exercise of the powers conferred by section 14 of the Madras Forest Act, 1882 (Madras Act V of 1882), the Governor of Orissa is pleased to appoint

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 20th May 1940.

No. 5780-E.—Sri Sitaram Padhi, temporary Assistant Engineer, is granted earned leave for fifteen days under rule 6 of the Orissa Leave Rules, 1939, with effect from the 27th May 1940.

By order of the Governor,
S. K. ROY,
Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME DEPARTMENT.

NOTIFICATION.

The 17th May 1940.

No. 3670-A.—Sri Gopinath Mahanti, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, under orders of transfer as Deputy Tahsildar, Koraput taluk in the district of Koraput, is appointed to be a Magistrate of the second class.

By order of the Governor,
P. T. MANSFIELD,
Chief Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATION.

The 17th May 1940.

No. 2639-R.—On return from leave, Sri Ratnakar Rao, Sub-Deputy Collector on probation, is posted to the headquarters station of the district of Cuttack.

E. R. WOOD,
Revenue Commissioner.

OFFICE OF THE DIRECTOR OF
HEALTH AND INSPECTOR-
GENERAL OF PRISONS.

NOTIFICATIONS.

The 20th May 1940.

No. 6162-M.—Dr. Gopal Chandra Patnaik, M.B., B.S., D.T.M., Teacher of Physiology, Orissa Medical School, is posted to the Government Hospital, Parlakhimedi, with effect from the 13th May 1940 (forenoon), vice Dr. Shaik Bazley Rabbi, M.B., B.S., transferred.

The 20th May 1940.

No. 6205-M.—Dr. Devendra Prasad Das, B.Sc., M.B., D.T.M., Teacher of Surgery, Orissa Medical School, is posted to the Angul Subdivisional Hospital, with effect from the 9th May 1940 (forenoon), vice Dr. Raghunath Sahu, M.B., B.S., transferred.

The 20th May 1940.

No. 2477-J.—Dr. Subal Chandra Das, M.B., B.S., D.T.M., made over charge of the Kendrapara Sub-Jail to Dr. Raghunath Sahu, M.B., B.S., in the forenoon of the 15th May 1940.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Inspector-General
of Prisons, Orissa.*

OFFICE OF THE REVENUE
COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION.)

NOTIFICATIONS.

The 16th May 1940.

No. 1318-Regn.—Sri Prafulla Chandra Pattanayak, officiating Sub-Registrar of Chandbali, is granted combined leave for ninety days, viz., leave on average pay for fifty-three days and the remaining period on half average pay, with effect from the date of his relief under rules 6 and 11 of the Orissa Leave Rules.

The 16th May 1940.

No. 1319-Regn.—Sri Ramesh Chandra Satpathy, probationary Sub-Registrar of Balasore, is appointed to act as the Sub-Registrar of Chandbali, vice Sri Prafulla Chandra Pattanayak, granted leave or until further orders.

The 17th May 1940.

No. 1330-Regn.—Sri Devendranath Mohanti, Sub-Registrar of Buguda in the

district of Ganjam, is granted leave on average pay for thirteen days, with effect from the 27th May 1940.

The 17th May 1940.

No 1331-Regn.—Sri P. Rama Rao, probationary Sub-Registrar attached to Chatrapur, is appointed to act as the Sub-Registrar of Buguda in the district of Ganjam, vice Sri Devendranath Mohanti, granted leave or until further orders.

E. R. WOOD,

Inspector-General of Registration.

OFFICE OF THE SECRETARY TO
GOVERNOR.

NOTIFICATION.

The 19th May 1940.

No. 2008-S.G.—The following notification is published for general information.

By order of the Governor,

J. BOWSTEAD,

Secretary to the Governor.

SECRETARIAT OF THE GOVERNOR-
GENERAL (PUBLIC).

Simla, the 6th May 1940.

No. 1/9/40-G.G. (A).—His Excellency the Governor-General is pleased to direct that the Deputy Director-General of Supply shall be given courtesy rank in Article 26 of the Warrant of Precedence for India.

J. C. DONALDSON,

*Joint Secy. to the Governor-General
(Public).*

TREASURY NOTICE.

NOTIFICATION.

The 17th May 1940.

Mr. B. C. Naik, Deputy Collector, has been placed in charge of the Sambalpur Treasury, with effect from the forenoon of the 17th May 1940 and is authorised to draw bills on other Treasuries.

M. AZFAR,

Deputy Commissioner, Sambalpur.

ELECTION OF DISTRICT BOARD MEMBERS.

NOTIFICATIONS.

The 13th April 1940.

Whereas Sri Dibakar Patnaik of Berhampur is the only duly nominated candidate who has not withdrawn his candidature for the non-reserved seat in circle no. II of Berhampur taluk of the Ganjam District Board under rule 10 (case 1) (a) he is hereby declared to have been duly elected to the said seat.

The 13th April 1940.

Whereas Sri Sri Biradi Boeroboro Sri Ananga Bhimo Kesari Gajapathi Ramachandra Debo, zamindar of Bodckhemidi, is the only nominated candidate for the non-reserved seat in circle no. V of the Ganjam District Board under rule 10 (case 1) (a) he is hereby declared to have been duly elected to the said seat.

The 13th April 1940.

Whereas Robert Sahu, retired medical practitioner, Berhampur, is the only duly nominated candidate who has not withdrawn his candidature for the Indian Christian reserved seat in circle no. IV, Bhapur, Berhampur and Golanthra, Berhampur taluk of the Ganjam District Board under rule 10 (case 1) (a) he is hereby declared to have been duly elected to the said seat.

The 13th April 1940.

Whereas M. A. Rauf of Berhampur is the only duly nominated candidate who has not withdrawn his candidature for the reserved Muslim seat in circle no. IV, Bhapur, Berhampur and Golanthra of Berhampur taluk of the Ganjam District Board under rule 10 (case 1) (a) he is hereby declared to have been duly elected to the said seat.

The 13th April 1940.

Whereas Mr. K. C. McIntyre of Gopalapur is the only duly nominated candidate who has not withdrawn his candidature for the European reserved seat in circle no. IV, Bhapur, Berhampur and Golanthra of Berhampur taluk, Ganjam District Board, under rule 10 (case 1) (a) he is hereby declared to have been duly elected for the said seat.

The 13th April 1940.

Whereas Srimati Indumati Devi of Koradabadi, Surada taluk, is the only nominated candidate who has not withdrawn her candidature for the reserved seat in circle no. IV, Bhapur, Berhampur and Golanthra of Berhampur taluk of Ganjam District Board under rule 10 (case 1) (a) she is hereby declared to have been duly elected to the said seat.

K. C. DAS,

*Election Officer, Berhampur.**The 16th April 1940.*

Whereas Iingaraj Das of Koradabadi village, post office Surada, is the only duly nominated candidate who has not withdrawn his candidature for the non-reserved seat in circle no. XI (Surada Suromoni) of the Aska taluk, Ganjam District Board, under rule 10 (case 1)(a) he is hereby declared to have been duly elected to the said seat.

M. AHMAD,

*Election Officer, Aska.**The 16th April 1940.*

Whereas Divyasimha Misro is the only duly nominated candidate who has not withdrawn his candidature for the non-reserved seat in circle no. XVIII, Kudala Sikula of Kudala taluk, Ganjam District Board, under rule 10 (case 1)(a) he is hereby declared to have been duly elected to the said seat.

The 16th April 1940.

Whereas Mr. Kandula Godbadhoro Patro is the only duly nominated candidate who has not withdrawn his candidature for the non-reserved seat in circle no. XVI, Sasuan Pulasara of the Kodala taluk, Ganjam District Board, under rule 10 (case 1)(a) he is hereby declared to have been duly elected to the said seat.

K. SATHAPATHY,

Election Officer, Kodala.

The 16th April 1940.

Whereas Ramachandra Prodhano of Mothoborida is the only duly nominated candidate who has not withdrawn his candidature for the non-reserved seat in circle no XIV, Bellugunta Jagannadha Prasad of Ghumsur taluk, Ganjam District Board, under rule 10 (case 1)(a) he is hereby declared to have been duly elected to the said seat.

D. N. DAS,

Election Officer, Ghumsur.

The 1st May 1940.

Under rules 28 and 34 of Part 1 of the Rules for the conduct of elections of members of Local Boards the persons whose names are given below have been declared elected as members of the Ganjam District Board and they shall come into office on and from the forenoon of 1st May 1940.

Number and name if any of the circle.	Name of person declared elected.	Community (if the person has been declared elected for the reserved seat).
1. Surangi-Jarada ...	Sri Sri Purna Chandra Harichandan Jagadev, zamindar of Surangi.	...
3. Dura-Gurunti ...	Sri Krupasindhu Pattadev of Berhampur.	...
4. Bha p u r-B e r h a m p u r-Gelanthra.	Sri Bodo Bhimo Sahu of Sunnadei	...

K. C. DAS,

Election Officer, Berhampur.

The 1st May 1940.

Under rules 28 and 34 of Part 1 of the Rules for the conduct of elections of members of Local Boards the persons whose names are given below have been declared elected as members of the Ganjam District Board and they shall come into office on and from the forenoon of 1st May 1940.

Number and name if any of the circle.	Name of person declared elected.	Community (if the person has been declared elected for the reserved seat).
6. Pattapur ...	Sri Madanmohan Padhi
7. Bodogodo ...	Sri Sri Sri Mohanprasad Singh
8. Dhowgam ...	Sri Bhojoram Swai
9. Aska ...	Sri Ramachandra Choudhary ...	Adi-dravida.
9. Aska ...	Maulvi Janab Hyder Sheriff Saheb	...
10. Gangupur-Nimina ...	Sri K. Balakrishna Patro

M. AHMAD,

Election Officer, Aska.

The 1st May 1940.

Under rules 28 and 34 of Part 1 of the Rules for the conduct of elections of members of Local Boards the persons whose names are given below have been declared elected as members of the Ganjam District Board and they shall come into office on and from the forenoon of 1st May 1940.

Number and name if any of the circle.	Name of person declared elected.	Community (if the person has been declared elected for the reserved seat).
XII. Russellkonda-Mujjagodo.	Sri Dondopani Palo
XIII. Kullado-Gerada ...	Sri Satyabadi Prodhano
XV. Buguda-Ballipedoro ...	Sri K. Venkataratnam Patro

D. N. DAS,
Election Officer, Ghumsur.

The 1st May 1940.

Under rules 28 and 34, Part 1 of the election rules for the conduct of election of members of Local Boards the persons whose names are given below have been declared elected as members of the Ganjam District Board and they shall come into office on and from the forenoon of 1st May 1940.

Number and name if any of the circle.	Name of person declared elected.	Community (if the person has been declared elected for the reserved seat).
17. Boirani Jorodo ...	Bhikari Charchi
19. Sumondolo-Mundala ...	Dondopani Prodhano
20. Bhalia-Konchana ...	Anondo Swayi
21. Khonneipur ...	Ancnthoram Misro
22. Khallikote ...	Loknath Singh

K. SATHAPATHI,
Election Officer, Kodala.

The 1st May 1940.

Under rules 28 and 34, Part 1 of the election rules for the conduct of election of members of Local Boards the persons whose names are given below have been declared elected as members of the Ganjam District Board and they shall come into office on and from the forenoon of 1st May 1940.

Number and name if any of the circle.	Name of person declared elected.	Community (if the person has been declared elected for the reserved seat).
23. Chatrapur ...	Nilakanta Sahu
24. Tanganapalli ...	Brundavan Nayak

Number and name if any of the circle.	Name of person declared elected.	Community (if the person has been declared elected for the reserved seat).
24. Tangapalli ...	Gopal Naiko ...	Adi-dravida (Depressed class).
25. Hinjilli-Purusothapur ...	Modhusoodan Das

U. PATNAIK,
Election Officer, Chatrapur.

The 1st May 1940.

Under rules 28 and 34 of Part 1 of the Rules for the conduct of elections of members of Local Boards the persons whose names are given below have been declared elected as members of the Ganjam District Board and they shall come into office on and from the forenoon of 1st May 1940.

Number and name if any of the circle.	Name of person declared elected.	Community (if the person has been declared elected for the reserved seat).
XXVI. Bagusala Busikidi ...	Gedala Simhadri Naidu
XXVII. Varansi-Parlakemidi	Tayi Narisimharao Naidu

V. J. S. NARAYANA,
Election Officer, Parlakimedi.